

Bills

directed to enclose a copy of the Industrial Disputes (Banking Companies) Decision Amendment Bill, 1957, which has been passed by the Rajya Sabha at its sitting held on the 14th September, 1957."

—————

INDUSTRIAL DISPUTES (BANKING COMPANIES) DECISION AMENDMENT BILL

LAID ON THE TABLE AS PASSED BY
RAJYA SABHA

Secretary: Sir, I lay on the Table of the House the Industrial Disputes (Banking Companies) Decision Amendment Bill, 1957, as passed by Rajya Sabha.

—————

PRESIDENT'S ASSENT TO BILLS

Secretary: Sir, I lay on the Table following eleven Bills passed by the Houses of Parliament during the last Session and assented to by the President since a report was last made to the House on the 2nd September, 1957:—

1. The Railway Passenger Fares Bill, 1957.
2. The Finance (No. 2) Bill, 1957.
3. The Wealth-tax Bill, 1957.
4. The Expenditure-tax Bill, 1957.
5. The Minimum Wages (Amendment) Bill, 1957.
6. The Dhoties (Additional Excise Duty) Amendment Bill, 1957.
7. The Forward Contracts (Regulation) Amendment Bill, 1957.
8. The Cotton Fabrics (Additional Excise Duty) Bill, 1957.
9. The Indian Succession (Amendment) Bill, 1957.

10 The Insurance (Amendment) Bill, 1957.

11. The Repealing and Amending Bill, 1957.

Secretary: Sir, I lay on the Table copies, duly authenticated by the Secretary of Rajya Sabha, of the following five Bills passed by the Houses of Parliament during the last Session and assented to by the President since a report was last made to the House on the 2nd September, 1957;

1. The Railway Protection Force Bill, 1957.
- 2 The Essential Commodities (Second Amendment) Bill, 1957.
- 3 The Legislative Councils Bill, 1957.
4. The Inter-State Corporations Bill, 1957.
5. The Foreign Exchange Regulation (Amendment) Bill, 1957

—————

DELHI MUNICIPAL CORPORATION BILL

REPORT* OF JOINT COMMITTEE

The Minister of Home Affairs (Pandit G. B. Pant): I beg to present the report of the Joint Committee on the Delhi Municipal Corporation Bill, 1957.

—————

DELHI DEVELOPMENT BILL

REPORT* OF JOINT COMMITTEE

The Minister of Home Affairs (Pandit G. B. Pant): I beg to present the report of the Joint Committee on the Delhi Development Bill, 1957.

—————

NAVY BILL

REPORT* OF JOINT COMMITTEE

Shri S. V. Ramaswami (Salem): I beg to present the Report of the Joint Committee on the Navy Bill, 1957.